on payment of import duty @30 per cent ad valores.

- (b) Yes, Sir. During 1991-92, specified quantities of palmolein, were allowed to be imported by certain State Governments (including the Government of Gujarat) for Public Distribution System on payment of import duty at the rate of 40 per cent ad valorem.
- '.(c) No concessional rate of duty is available during 1992-93 for imports by State Governments. The general effective rate of 110 per cent will be normally applicable to all such imports, including imports by Gujarat Government against exports of soda ash.

Financial Crisis in Jammu and Kashmir

- @4315. DR. BALDEV PRAKASH: Will the Minister of FINANCE be pleased to state:
- (a), whether it is a fact that financial, crisis of unprecedented magnitude has overtaken the State of Jammu and Kashmir and GFovernment employees have not been paid their salaries;
- (b) if so, sinuce when the salaries have not been paid;
- **(c) whether it is a fact that mili-ments have been collecting their share from Government spending through foreged Bill for non-existing works; and
- (d) if so, the details thereof and the action taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SHANTARAM POTDUKHE): (a) Jammu and Kashmir is facing a marked financial imbalance due to

mismatch between receipts and expenditure. The opening deficit of Rs. 491.71 crores in the beginning of the present financial year is the main reason for State's financial difficulties. However, disbursement of salary is being made as per normal practice.

- (b) Does not arise.
- (c) and (d) The Government is aware of the press report on the subject and has advised the State Government to undertake regular monitoring.

World Bank suggestions on Economic and Industrial Policies

- 4316. SHRI SUNIL BASU RAY. Will the Minister of FINANCE be pleased] to state:
- (a) whether Government have received a communique from the World Bank suggesting the do's and don'ts ' in matters related to the New Economic/New Industrial Policies, recently, as reported in the Stateman New Delhi, dated the 11th July, 1992; and
- (b) if so, what are the details thereof and, what is Governments reaction thereto?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI RAMESHWAR THAKUR): (a) and (b) Government have not received any communique from the World Bank suggesting "dos" and "don'ts" in matters related to the new economic or industrial policies.

'Guarantees issued by State Bank of Indore, Janakpuri'

- 4317. SHRI RAM NARESH YADAV: Will the Minister of FINANCE be pleased to state:
- (a) what is the number of guarantees issued by the State Bank of Indore, Janakpuri Branch New Delhi, during the last three years:

[@] Previously Unstarred Question 3901 transferred from 12th August,